

BENCH-I**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH`**

It is a part heard hence list it on 14/03/2018 before the
C.P.No.676/2010
I.A.No. 30/KB/2017

regular bench.


Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name of the Company	Mrs. Sharoo Sud. -Vs- Bhagwan Fianance Corporation Ltd. & Ors. (Jinan K.R.) Member (J)		
Under Section	111(4)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

PRABHJOT SINGH ADVOCATE

f Sharoo Sud



12/2/18

1. Shannak Mita .


2. Anla Basu

3. S-N. Pandey

} Advs. for
Sajay Thiyhuala


12/2/18.

4. Subash Ray Chowdhury
Adv. : } Advs.
for the
company


12/2/2018

ORDER

Petitioner in person, Ld. Counsel for Mrs. Sharoo Sud, Ld.
Counsel for the respondent company and the Ld. Counsel for
the Executor of Estate of Late Shri Amrit Lal Sud are present.

It is a part heard hence list it on 14/03/2018 before the regular bench.

Sd

(Jinan K.R.)
Member (J)